

The High Court of Gujarat
Ahmedabad
Date: - 20/08/2026

NOTICE
HCG-02/2026

It is hereby notified that **on 20.08.2026;**

1. Hon'ble Mr. Justice Nirzar S. Desai would not be available.
2. Hon'ble Court (Coram : Hon'ble Mr. Justice Nikhil S. Kariel) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice Nirzar S. Desai.)

By Order of Hon'ble The Chief Justice
Sd/-
Registrar (Judicial)